

## HARYANA VIDHAN SABHA

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 24<sup>TH</sup> FEBRUARY, 2012 AT 10.00 A.M.**

### **I. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

### **II. MOTION UNDER RULE 121**

A MINISTER

to move that the provisions of Rules 231, 233, 235 and 270 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the :-

- i) Committee on Public Accounts;
- ii) Committee on Estimates;
- iii) Committee on Public Undertakings; and
- iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes & Backward Classes,  
for the year 2012-2013 be suspended.

ALSO

to move that this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2012-2013, keeping in view the proportionate strength of various parties/groups in the House.

### **III. DISCUSSION ON THE GOVERNOR'S ADDRESS**

(i) SHRI VENOD KUMAR,  
M.L.A.

to move that an Address be presented to the Governor in the following terms :-

“That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 23<sup>rd</sup> February, 2012 at 2.00 P.M.”.

(ii) SHRI AFTAB AHMED,  
M.L.A.

to second the above motion.

**CHANDIGARH:  
THE 23<sup>RD</sup> FEBRUARY, 2012.**

**SUMIT KUMAR,  
SECRETARY.**